

DIVISION BENCH  
COURT - I

O-208

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/85(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> APRIL 2024**

IN THE MATTER OF	JAI SINTER POLYCON PVT LTD VS BERIA COMMERCIAL IMPEX PVT LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearance VC and Physical (Hybrid) Mode**

Mr. K. C. Garh, Adv.  
Mr. S. Agarwal, Adv.

] For Operational Creditor

**ORDER**

1. Ld. Counsel for the Operational Creditor present.
2. Ld. Counsel appearing for the operational creditor seeks ten days' time to make this petition IBC compliant. Let the needful be done within the said time.
3. Post this matter on **10.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**